

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3159  
TO BE ANSWERED ON JULY 11, 2019**

**FUNDS TO CORPORATIONS**

**No. 3159. SHRI VENKATESH NETHA BORLAKUNTA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Union Government has released/sanctioned funds/grants for corporations/municipalities in Telangana and Andhra Pradesh States; and**
- (b) if so, the details thereof indicating the funds released and utilisation reported during the last three years and the current year?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a) & (b): Central Assistance under various programmes/schemes of this Ministry are transferred to Urban Local Bodies (ULBs) through respective State Governments based on the guidelines of the respective programmes/schemes.**

**The grants under 14<sup>th</sup> Central Finance Commission are transferred by Ministry of Finance to ULBs through respective State Governments based on the guidelines issued by Ministry of Finance in this regard.**

**Detail of funds released to and utilized by the States of Andhra Pradesh and Telangana under various Missions and 14<sup>th</sup> Finance Commission during the last three financial years and current financial year is at Annexure.**

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**Annexure referred to in reply to Lok Sabha Unstarred Question No. 3159 due for 11.07.2019**

**(i) Atal Mission for Rejuvenation and Urban Transformation (AMRUT):**

**(Amount in rupees in crore)**

<b>Financial Year</b>	<b>Andhra Pradesh</b>		<b>Telangana</b>	
	<b>Released</b>	<b>Utilized</b>	<b>Released</b>	<b>Utilized</b>
<b>2016-17</b>	<b>70.32</b>	<b>70.32</b>	<b>55.44</b>	<b>55.44</b>
<b>2017-18</b>	<b>397.90</b>	<b>397.90</b>	<b>70.23</b>	<b>70.23</b>
<b>2018-19</b>	<b>91.39</b>	<b>91.39</b>	<b>135.49</b>	<b>0</b>
<b>2019-20</b>	<b>0</b>	<b>0</b>	<b>178.82</b>	<b>0</b>

**(ii) Pradhan Mantri AwasYojana (Urban) {PMAY(U)}:**

**(Amount in rupees in crore)**

<b>Financial Year</b>	<b>Andhra Pradesh</b>		<b>Telangana</b>	
	<b>Released</b>	<b>Utilized</b>	<b>Released</b>	<b>Utilized</b>
<b>2016-17</b>	<b>231.11</b>	<b>231.11</b>	<b>136.90</b>	<b>136.90</b>
<b>2017-18</b>	<b>2636.19</b>	<b>2102.07</b>	<b>722.06</b>	<b>722.06</b>
<b>2018-19</b>	<b>3275.30</b>	<b>791.07</b>	<b>0</b>	<b>0</b>
<b>2019-20</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

**(iii) Swachh Bharat Mission (Urban):**

**(Amount in rupees in crore)**

<b>Financial Year</b>	<b>Andhra Pradesh</b>		<b>Telangana</b>	
	<b>Released</b>	<b>Utilized</b>	<b>Released</b>	<b>Utilized</b>
<b>2016-17</b>	<b>204.11</b>	<b>204.11</b>	<b>91.73</b>	<b>50.08</b>
<b>2017-18</b>	<b>139.70</b>	<b>37.72</b>	<b>26.80</b>	<b>0</b>
<b>2018-19</b>	<b>52.87</b>	<b>0</b>	<b>19.62</b>	<b>0</b>
<b>2019-20</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

**(iv) Smart Cities Mission:****(Amount in rupees in crore)**

<b>Name of State/UT</b>	<b>Name of City</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>Total</b>	<b>Utilized</b>
<b>Andhra Pradesh</b>	<b>Amaravati</b>	<b>0</b>	<b>18</b>	<b>372</b>	<b>98</b>	<b>488</b>	<b>379.21</b>
<b>Andhra Pradesh</b>	<b>Kakinada</b>	<b>6</b>	<b>0</b>	<b>98</b>	<b>0</b>	<b>294</b>	<b>196</b>
<b>Andhra Pradesh</b>	<b>Tirupati</b>	<b>92</b>	<b>102</b>	<b>0</b>	<b>0</b>	<b>196</b>	<b>43.84</b>
<b>Andhra Pradesh</b>	<b>Vishakhapatnam</b>	<b>8</b>	<b>0</b>	<b>98</b>	<b>0</b>	<b>294</b>	<b>273.2</b>
<b>Telangana</b>	<b>Karimnagar</b>	<b>0</b>	<b>18</b>	<b>40</b>	<b>0</b>	<b>60</b>	<b>0.82</b>
<b>Telangana</b>	<b>Warangal</b>	<b>92</b>	<b>0</b>	<b>6</b>	<b>0</b>	<b>100</b>	<b>18.52</b>

**(v) 14<sup>th</sup> Finance Commission:****(Amount in rupees in crore)**

<b>Financial Year</b>	<b>Andhra Pradesh</b>	<b>Telangana</b>
<b>2016-17</b>	<b>611.47</b>	<b>538.69</b>
<b>2017-18</b>	<b>504.94</b>	<b>239.07</b>
<b>2018-19</b>	<b>587.06</b>	<b>508.04</b>
<b>2019-20</b>	<b>0</b>	<b>256.22</b>

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